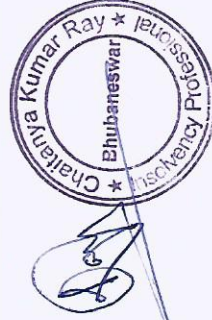


Name of the corporate debtor: Powercon Projects & Association Limited; Date of commencement of liquidation: 23.01.2019; List of stakeholders as on: 24.05.2021

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted			(Amount in Rupees)							
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
1	State Bank of India	NA	18-03-2019	163,203,174	163,203,174	Secured	0	No	<ul style="list-style-type: none"> The Primary security i.e hypothecation of companies entire inventory, receivable & other Current Assets of the company office is not available and out of the five collateral securities of the corporate debtor SBI sold the, EMI land of Warehouse measuring 101.58 sq. Ft. located at Khata no-132, plot no-112, Shed No-B/6, IDCO Industrial complex rourakela, mouza-Durgapur, MPS-Raghunathpali, Tahasil-Panposh, Dist-Sundargarh leased in the name of T. K. Mohanty (Director) at Rs.0.65 cr in action held at 25.04.2016. The Balance four collateral securities of the corporate debtor as mentioned below- <ul style="list-style-type: none"> EM of Land admeasuring A 6.04 dec located at Khata No- 37, plot no.74 and Khata No- 219, P lot No-75, Mouza- Tangiagara, PS-Khurda, Tahsil/Dist-Khurda in the Name of of Mr. T.K Mohanty(Director) of Rs.1.22 crores, valued on dated-17.12.2016 EM of Land admeasuring 3223.44sq.ft located at Khata No-159, Plot no.347, Mouza-Bhubneswar sahar, unit-7 Suryanager, PS-New Capital, Tahasil Bhubneswar, Dist-Khorda in the name of Smt. Amrita Mohapatra (Director) of Rs. 1.38 crores, valued on dated-17.12.2016 2nd Discharge on office premises of Concept Management Consulting Ltd. located at 501-502, 5th floor, A-wing Kailash Indu-strical Complex ,Vikroli(W), Carpet area -3105 sq ft. realisable value Rs.5.73 crs and our residual value is Rs.0.72crs (1st charge of Allahabad bank of Rs.5.01 crs) of valued not performed because the releasable value of the property was shown Rs.0.72 crs (in valuation dated 19.11.2009) at the time of sanction .Therefore the corporate guarantors ate not permitting valuation of the property. The first charge holder i.e Allahabad bank is not sharing any information on the or dues citing subjudice status of the accounts because of the suit filed by the SBI in DRT. Pledge of STDR for Rs.2.25 crores is already realised by the bank against loan amount before submission of claim. 	163,203,174	56.43	Nil	Nil	Nil	Nil	Nil



2	HDFC Bank Ltd	165920MH19 94PLC080618	12.07.2019	11,380,006	5,782,041	Secured	5,782,041	No	Reg No. (MOVEABLE)	Model	0	2.00	0	0	5,597,965	0	Amount of claims rejected of Rs.559796 5/- due to which included late payment charges and cheque bouncing charges and rejected due to not sufficient profided. This claim was submitted as per NCLT order, so it is late.	
									OR02BX1898 OR02BX3396 OR02BW2910 OR02BW2908 OD028617 OD028614 OD028615 OD028616 All these above secured Assets are not submitted by the earstwhile directors. it is under Litigation in NCLT, Cuttack.	TATA 909 TATA 909 TATA LPT 909 TATA LPT 909 JCB LIFTALL 123 PICK & CARRY CRANE JCB LIFTALL 123 PICK & CARRY CRANE JCB 3DX EXTRA BACKHOE LOADER-REGD JCB 3DX EXTRA BACKHOE LOADER-REGD								
TOTAL																		
				174,583,180	168,985,215		5,782,041				163,203,174				5,597,965			



A handwritten signature in blue ink, appearing to be "Chaitanya Kumar Ray", written over a horizontal line.